CENTRAL ELECTRICITY REGULATORY COMMISSION 4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001 Ph: 23753942 Fax-23753923

Petition No. 44/TT//2014

Date: 1.7.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for assets under "Transmission System for Phase-I Generation Projects, in Orissa Part-C" in Western Region.

Sir.

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to respondents/ beneficiaries, latest by 20.7.2014:-

- a) Benchmark cost data as per the Commission's order dated 27.4.2010 and 16.6.2010.
- b) Revised Cost Estimates for Asset-2.
- c) Reasons for huge difference in apportioned approved cost and estimated completion cost respectively in respect of Asset-1 and Asset-3:-

(Rs. In lakh)

Cost	Description	Asset-1	Asset-2	Difference
Apportioned	3*80MVAR Line Reactor	3421.55	2944.42	477.13
Approved Cost	with associated bays at			
	Gwalior S/S			
Estimated	3*80MVAR Line Reactor	2989.09	3793.66	-804.57
Completion	with associated bays at Bina			
Cost	S/S			

d) Reasons for huge variation in cost in respect of following items:

Asset-1:

1) Compensating Equipments (Reactor, SVCs etc.).....(+ Rs. 1.67 crore)

Asset-2:

1) Switchgear (CT, PT, Circuit Breaker, Isolator etc.)..... (+Rs. 1.99 crore)

- 2) Compensating Equipments (Reactor, SVCs etc.)..... (+Rs. 7.89 crore)
- e) Why voltage at Bina Bus and Gwalior Bus is controlled by the existing Bus Reactors?
- f) What is the capacity of Bus Reactors at Bina-Gwalior Bus and details of their commissioning along with details of line reactors for these may be provided.

Yours faithfully,

Sd/-(Dr. P.K. Sinha) A C (Legal)